

Food Parcels for Indian P.O.W.s.

1340. **Shri D. D. Puri:** Will the Minister of Defence be pleased to state:

(a) the steps taken to send food parcels to the Indian prisoners in Chinese hands after the first consignment was made over at Darang Dzong on the 19th December, 1962;

(b) if no further parcels have been sent, the reasons therefor;

(c) who incurred the expenses for the last consignment and whether Government have reimbursed them; and

(d) what rations are being given to the Indian prisoners with the Chinese?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) and (b). It has been decided to arrange for the despatch of further food parcels at fortnightly intervals. The Indian Red Cross Society, who are undertaking this work, are in consultation with the Chinese Red Cross regarding the route by which these parcels are to be sent and other details.

(c) The Indian Red Cross Society incurred the expenditure in the first instance and the amount has since been reimbursed to them from the National Defence Fund.

(d) Government have no reliable information about this.

सैनिक टुक दुर्घटना

१३४१. **श्री भक्त बशान :** क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि फरवरी, १९६३ के मध्य में एक सैनिक टुक, जो जोशी-मठ से रूड़की की ओर जा रहा था, दुर्घटनाग्रस्त हो गया, जिसके कारण दो व्यक्तियों की मृत्यु हो गई ;

(ख) यदि हाँ, तो क्या उस दुर्घटना के कारणों, परिस्थितियों, स्थान, मृत व्यक्तियों

के नामों आदि पर प्रकाश डालने वाला एक विवरण सभा-सदल पर रखा जायेगा ; और

(ग) मृत व्यक्तियों के परिवारों को किस रूप में प्रतिकर दिया गया है ?

प्रतिरक्षा मंत्रालय में उपमंत्री (श्री बा० रा० चव्हाण) : (क) जी हाँ। १७ जनवरी १९६३ को।

(ख) दुर्घटना हरिद्वार-देवप्रयाग मार्ग पर ५२.४ मील पर हुई और परिणामस्वरूप दो व्यक्ति, चालक आर० बलायधन नायर और अग्रिम चालक ए० अलवर, मर गए। दुर्घटना के कारणों और परिस्थितियों की जांच करने के लिए एक कोर्ट आफ इन्क्वायरी आयोजित की गई है, परन्तु उसकी कार्यवाही अभी सम्पूर्ण नहीं हुई।

(ग) कोर्ट आफ इन्क्वायरी की कार्यवाही सम्पूर्ण होने के शीघ्र ही पश्चात् मृतकों के कुटुम्बों की क्षतिपूर्ति के प्रश्न पर कार्यवाही की जाएगी।

Transmitter at Parbhani

1342. **Shri Lonikar:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the reasons for delay in the installation of a Transmitting Station at Parbhani (Maharashtra) although suitable land and godown for store materials at Parbhani have been acquired; and

(b) the stage at which it has now reached and when it is to be completed?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): (a) and (b). The main reason for delay in the installation of the project is the inability of the Central Public Works Department to find a suitable contractor to take up the construction of the transmitter building. The work is now being entrusted to the Public Works Department of Maharashtra State who have agreed to do it. The project is expected to be completed by the middle of 1964-65.